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SHRI K. R. GANESH: Sir, I also teg t0 lay on .he Table a copy of the Industrial F:nance Corporation of India Notificat.on No. 2j70, dated llth May, 19'0 (in English and Hindi), publishing the amendments to the Industri .1 Finance Corporation of India Employees' Provident Fund Regulations, under subsection (3) of section 43 of the Industrial Finance Cor joration Act, 1948. [Placed in Library. See No. LT-3813| 70]

## NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962

- SHRI K. R. GANESH: Sir, I also beg t0 lay on he Table a copy each of the followin > Notifications (in English and Hinci) of the Ministry of Finance, (Department of Revenue and Insurance), unier section 159 of the Customs Act, ;962:—
  - (i) Notification G.S.R. No. 793, dated the llth May, 1970. [Placed in Library fee No. LT-3673|70]
  - (ii) Notification G.S.R. No. 800, dated the 14 th May, 1970, together 1 with an Explanatory Memorandum thereon. [1'laced in Library. See No. LT-367..J70]
  - (iii) Noti! cation G.S.R. No. 794, dated the 16th May, 1970, together with an Explanatory Memorandum thereon. [ 'laced in Library. See No. LT-3670J70]
  - (iv) Not fication G.S.R. No. 860, dated the 27th May, 1970, publishing the Tourist Baggage (Amendment) Rules 1970, together with an Explanatory Memorandum thereon.
  - (v) Notification G.S.R. No. 861, dated the 7th May, 1970. publishing the Bnggage Rule?, 1970. together with an Explanatory Memorandum Hereon.
  - (vi) Notification G.S.R. No. 845, da:ed the 30th May, 1970.

- (vii) Notification G.S.R. No. 893, dated the 6th June, 1970, together with an Explanatory Memoradum thereon.
- (viii) Notification G.S.R. No. 928, dated the 13th June, 1970.
- [Placed in Library, See No. LT-3676170 for (iv) to (viii)].
  - (ix) Notification S.O. No. 2160, dated the 20th June, 1970, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-3678|70]
  - (x) Notification G.S.R. No. 964, dated the 27th June, 1970. [Placed in Library. See No. LT-3676 70]
  - (xi) Notification G.S.R. No. 965, dated the 27th June, 1970, publishing the Project Imports (Registration of Contract) Amendment Regulations, 1970. together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-3677[70]

## NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962 AND THE CENTRAL EXCISES AND SALT ACT, 1944

- SHRI K. R. GANESH: Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue an 1 Insurance), under section 159 of the Customs Act, 1962 and Tection 38 of the Centra] Excises and Salt Act, 1944:—
  - (i) Notifica ion G.S.R. No. 795, dated the llth May, 1970, publishing the Customs and Central Excise Duties Drawback (General) Twenty-third Amendment Rules, 1970.
  - (h) Notification G.S.R. No. 796, dated the 16th May, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) Twenty-second Amendment Rules, 1970.
  - (iii) Notification G.S.R. No. 826 dated the 23rd May, 1970, publish-

- ing the Customs and Central Excise Duties Export Drawback (General) 24th Amendment Rules, 1970.
- (iv) Notification G.S.R. No. 827, dated the 23rd May, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 25th Amendment Rules, 1970.
- (v) Notification G.S.R. No. 846, dated the 30th May, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 26th Amendment Rules, 1970.
- (vl) Notification G.S.R. No. 887, dated the 6th June, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 27th Amendment Rules, 1970, together with an Explanatory Memorandum thereon.
- (vii) Notification G.S.R. No. 925, dated the 13th June, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 28th Amendment Rules, 1970.
- (vii5) Notification G.S.R. No. 926, j dated the 13th June, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 29th Amendment Rules, 1970.
- (ix) Notification G.S.R. No. 927, dated the 13th June, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 30th Amendment Rules, 1970.
- (x) Notification G.S.R. No. 953, dated the 20th June, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 31st Amendment Rules, 1970.
- (xi) Notification G.S.R. No. 961, dated the 27th June, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 32nd Amendment Rules, 1970.
- (xii) Notification G.S.R. No. 962,dated the 27th June, 1970 publishing the Customs and Central Excise Duties Export Drawback (General) 33rd Amendment Rules, 1970.

- (xiii) Notification G.S.R. No. 963, dated the 27th June, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 34th Amendment Rules, 1970.
- (xiv) Notification G.S.R. No. 990, dated the 4th July, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 35th Amendment Rules, 1970.
- (xv) Notification G.S.R. No. 991, dated the 4th July, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 36th Amendment Rules, 1970.
- (xvi) Notification G.S.R. No. 992r dated the 4th July, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 37th Amendment Rules, 1970.
- (xvii) Notification G.S.R. No. 993, dated the 4th July, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 38th Amendment Rules, 1970
- (xviii) Notification G.S.R. No. dated the 4lh July, 1970, publishing the Customs and Central Excise Dutes Export Drawback (Genera!) 39th Amendment Rules, 1970.
- (xix) Notification G.S.R. No. 993. dated the 4th July, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 40th Amendment Rules, 1970. [Placed in Library. See No. LT-3682|70 for (i) to (xix)].

## NOTIFICATION UNDER THE INSURANCE EXCISES AND SALT ACT, 1944

- SHRI K. R. GANESH: Sir, I also beg to lay on the Table a copy each of the following Notifications (in Eng.lish and Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under section 38 of the Central Excises and Salt Act, 1944:—
- (i) Notification G.S.R. Na 828, dated the 23rd May, 1970, publishing the Central Excise (Ninth Amendment) Rules, 1970. [Placed in Library. See No. LT-3679[701.